

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-I SECTION I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

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PUBLIC NOTICE NO. 02 (RE-2006)/2004-2009
NEW DELHI, THE 18th APRIL, 2006

S.O.(E) – In exercise of the powers conferred under Paragraphs 2.1, 2.4 and 2.29 of the Foreign Trade Policy, 2004-2009, the Director General of Foreign Trade hereby makes the following amendment in the Public Notice No.76 dated 26.12.2005 : -

An additional quantity of “781 MTs” of white sugar against short delivery of preferential EU quota in 2004-2005 is allocated for export to EU for the period from October 1, 2005 to September 30, 2006. This enhances the preferential quota of white sugar from 10,000 MTs to 10,781 MTs.

2. This issues in Public Interest.

(K.T. CHACKO)
ADDITIONAL SECRETARY TO THE GOVT. OF INDIA
AND DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from F.No.01/91/180/946/AM06/PC-III)

